

(2020) 02 RAJ CK 0237

In the Rajasthan High Court

Case No : Civil Miscellaneous Appeal No. 220 Of 2000

Shehar Banu And Ors

APPELLANT

Vs

Hanuman Singh And Ors

RESPONDENT

Date of Decision : 11-02-2020

Acts Referred:

Citation : (2020) 02 RAJ CK 0237

Hon'ble Judges : Dr. Pushpendra Singh Bhati, J

Bench : Single Bench

Advocate : Kailash Trivedi, Sunil Mehta

Final Decision : Disposed Of

Judgement

Age of the Deceased, 20 years

Multiplier, 18

Future Prospects, 40%

Deduction on count of Personal Expenses, 1/3

Monthly Income of the Deceased, Rs. 1800/-

Monthly Income after adding Future Prospects, "Rs. 2,520/-

Monthly Income after deducting Personal Expenses, "Rs. 1,680/-

Yearly Income of the deceased, "Rs. 20,160/-

Total Income after applying Multiplier, "Rs. 3,62,880/-

Other Conventional Heads, "Rs. 30,000/-

Total Compensation, "Rs. 4,32,880/-

Compensation awarded by Tribunal, "Rs. 2,32,400/-

Enhanced Compensation, "Rs. 1,60,480/-